

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.206/241/HDB/2017
NAME OF THE COMPANY	Lanco Hills Technology Park Private Limited Others
NAME OF THE PETITIONER(S)	Brahmagiri Realtors Private Limited
NAME OF THE RESPONDENT(S)	Lanco Hills Technology Park Private Limited Others
UNDER SECTION	59,241,242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa representing on behalf of Y. Suryanarayana	Counsel for petitioner	suryacooperativelawyer@gmail.com 9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Advocate	9030070662 msi@adwene@qnl.net.in	
M. S. Srinivasan Iyengar			

ORDER

Heard Ms. C. Shilpa, Ld. Counsel for Shri Y. Suryanarayana, Ld. Counsel for the Petitioner and Shri M.S.Srinivasan Iyengar, Ld. Counsel for the Respondent.

The Ld. Counsel for the Respondent requested time on the ground that rejoinder is served just now. Post the case on 01.02.2018.

Member (T)

Member (J)